

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

31. C.P.(IB)-934(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.05.2024**

NAME OF THE PARTIES: - Bell Finvest(India) Limited.
V/s
Naveen Luthra

Section: 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P.(IB)-934(MB)/2022: - Adv. Vinit J. Mehta appeared for the Applicant through VC. Though the counsel for the Respondent /Personal Guarantor appeared through VC but did not mark his appearance in the chat box. List this matter on **04.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)